

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No. 519/2016 in
O.A. No.4058/2015

New Delhi this the 13th day of December, 2016

Hon'ble Dr. K.B. Suresh, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)

Rajeev Kishore Bhatnagar
Age-61 years
S/o Shri Raj Kishore Bhatnagar
R/o C-88, Anand Niketan,
New Delhi-110021
Retired as Adviser Electrical (G), Railway Board, -Petitioner

(Petitioner in person)

Versus

1. R.K. Verma
Secretary,
Railway Board,
Ministry of Railways, Rail Bhawan,
New Delhi-110001.

2. Rajeev Kumar
Establishment Officer
Appointment Committee of Cabinet
Department of Personnel & Training
North Block, New Delhi. -Respondents

(By Advocates: Mr. VSR Krishna and Mr. Shailendra Tiwary)

ORDER (Oral)

Dr. K.B. Suresh, Member (J):

It is submitted at the Bar by Mr. VSR Krishna and Mr. Shailendra Tiwary, learned counsels for the respondents, that the Hon'ble High Court has taken seisin of the matter and has also granted stay order. Mr. Tiwary offers to file a reply, which may be taken on record.

2. Therefore, the CP is dismissed. Notices discharged, but with liberty to the petitioner to rejuvenate it at the conclusion of the proceedings in the Hon'ble High Court.

(K.N. Shrivastava)
Member (A)

(Dr. K.B. Suresh)
Member (J)

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